CENTRAL ADMINISTRATIVE TRIBUNAL BANGALORE BENCH

REVIEW APPLICATION NO. 170/00075/2018

IN

ORIGINAL APPLICATION NO.170/00787/2017

DATED THIS THE17THDAY OF JANUARY, 2019

HON'BLE DR.K.B.SURESH, MEMBER (J)

HON'BLE SHRI C.V. SANKAR, MEMBER (A)

Dr. Y. Manjunath, S/o Y. Devendrappa, Aged about 42 years, Joint Commissioner of Excise, Belagavi Division, Belagavi Residing at No. 449, Scheme -13, T.V. Centre, Hanumanthanagar, Belagavi

.....Applicant

(ByAdvocate M/s Subbarao& Co.)

Vs.

- Union of India, represented by its Secretary, Department of Personnel, Public Grievances & Pensions Department, North Block, New Delhi – 110 001
- 2. The State of Karnataka, Represented by its Principal Secretary, Department of Personnel & Administrative Reforms VidhanaSoudha, Bengaluru 560 001
- 3. Additional Chief Secretary to Government, Finance Department, VidhanaSoudha, Bengaluru 560 001
- 4. The Commissioner of Excise Department of Excise, VokkaligaraBhavan, K.R. Circle, Bengaluru 560 001
- 5. Union Public Service Commission, Dholpur House, Shahjan Road, New Delhi – 110 001 By its Secretary

....Respondents

(By ShriSathyanaraya Singh, Counsel for the State Government and Shri M. Rajakumar, Counsel for Respondent No.5)

ORDER (ORAL)

(HON'BLE DR. K.B. SURESH, MEMBER (J)

3 RA.No.170/00075/2018/CAT/BANGALORE

	Heard	learned	counsel	for	both	parties.	RA is	allowed	and	the	OA	No
170/0	0787/20)17 is po	sted for	hea	ring o	n 21.01.	2019.					

(C.V. SANKAR)

MEMBER (A)

(DR.K.B.SURESH)

MEMBER (J)

/ksk/

Annexures referred to by the applicant in RA No. 170/00075/2018

Annexure-R1: Copy of the order of CAT, Bangalore Bench in O.A. No. 787/2017 dated 10.10.2018

Annexure-R2: Copy of the order of High Court in WP No. 77011/2018 dated 14.09.2018

4 RA.No.170/00075/2018/CAT/BANGALORE

Annexure-R3: letter dated 06.10.2018 of the Chief Secretary of the State of Karnataka.

Annexures with MA No. 04/2019

Annexure-RA4: Copy of the proceedings pertaining to file No. FD 73 EPS 2017 in the office of 3rd respondent

Annexure-RA5: Copy of the letter addressed by the UPSC to the Chief Secretary, Government of Karnataka

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